

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC. VII-28/2003(Pt.)/10834/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Sanjay Hazarika,
District and Sessions Judge,
Hailakandi.

Dated Guwahati the ¹⁶ 10 November, 2023.

Sub: **Casual leave alongwith station leave permission.**

Ref:- Your letter No. JHD/V/2023/05/5365, dtd. 03.11.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 10.11.2023, alongwith station leave permission, from the evening of 09.11.2023 till the morning of 13.11.2023.** The Addl. District & Sessions Judge, Hailakandi shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-28/2003(Pt.)/10835/A, dated , 10-11-23

Copy to : 1. The Project Manager, Gauhati High Court.

[Signature]
JT. REGISTRAR (VIGILANCE)
[Signature]